

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 887 /Confdl./2017
II-2-1/2017

Bilaspur, dated the 28th June, 2017

The following members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sanjay Kumar Jaiswal, District and Sessions Judge	Balod	Raigarh	Raigarh	District & Sessions Judge
2.	Shri Noordeen Tigala, District and Sessions Judge	Raigarh	Bilaspur	Bilaspur	District & Sessions Judge
3.	Shri Ram Kumar Tiwari, District and Sessions Judge	Bemetara	Jagdalpur	Bastar (Jagdalpur)	District & Sessions Judge
4.	Shri Doctorlal Katakwar, Principal Judge, Family Court	Durg	Surajpur	Surajpur	District & Sessions Judge
5.	Shri Ramashankar, Judge, Family Court	Mahasamund	Balod	Balod	District & Sessions Judge
6.	Shri Rajnish Shrivastava, Member Secretary, Chhattisgarh State Legal Services Authority	Bilaspur	Jashpur	Jashpur	District & Sessions Judge
7.	Shri Balram Prasad Verma, President, District Consumer Forum	Rajnandgaon	Ambikapur	Surguja (Ambikapur)	District & Sessions Judge
8.	Shri Vijay Kumar Ekka, Special Judge (P.A.) Act	Korba	Baikunthpur	Koriya (Baikunthpur)	District & Sessions Judge

Contd...2/-

9.	Shri Anand Kumar Singhal, Additional Secretary, Government of C.G., Law Department	Raipur	Bemeta	Bemeta	District & Sessions Judge
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BY ORDER OF THE HIGH COURT


 (GAUTAM CHOURADIA)
 REGISTRAR GENERAL

Endt. No. 888 /Confdl./2017
 II-2-1/2017


Bilaspur, dated the 28th June, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/ I. & E./ Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information and necessary action.

Contd...3/-

- (19) Shri Noordeen Tigala, District and Sessions Judge, Raigarh for information and compliance. He is directed to take charge at his new place of posting on or before 05th July, 2017 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (20) i) Shri Sanjay Kumar Jaiswal, District and Sessions Judge, Balod,
 ii) Shri Ram Kumar Tiwari, District and Sessions Judge, Bemetara
 iii) Shri Doctorlal Katakwar, Principal Judge, Family Court, Durg,
 iv) Shri Ramashankar, Judge, Family Court, Mahasamund,
 v) Shri Rajnish Shrivastava, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
 vi) Shri Balram Prasad Verma, President, District Consumer Forum, Rajnandgaon,
 vii) Shri Vijay Kumar Ekka, Special Judge (P.A.) Act, Korba,
 viii) Shri Anand Kumar Singhal, Additional Secretary, Government of C.G., Law Department, Raipur
 for information and compliance. He is directed to take charge at his new place of posting on or before 13th July, 2017 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (22) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M./Classification), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information
- (24) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (GAUTAM CHOURADIA)
 REGISTRAR GENERAL

22 9 2016